DELEGATIONS SENT ABROAD

783. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

- (a) the number of delegations sent abroad in S.ptember and October, 1966;
 - (b) the members of each delegation;
- (c) the purpose of sending delegation; and
- (d) the frreign exchange involved in each delegation?

THE MINISTER OF FINANCE (SHRI ',AC HiNDRA CHAUDHURI): (a) 71.

(b) to (d) The required information is given in the attached statement. This does not include cases where Government officers were sent on specific duty e-9- in connection with training, inspection, study tours etc. [Sec Appendix LVIII, Annexure No. 31.]

AID FROM DEVELOPED NATIONS

784. SHRI B. N. MANDAL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the United Nations passed a resolution to the effect that during th3 Development Decade, beginning from 1960, the developed nations of the world would make available one psr cent of their national income, as aid to the developing or under-developed countries, on the condition thnt the aid-receiving countries will have to show develortment, at the rate of 5 per cent per year; and
- (b) if so, whether Government have taken advantage of the said resolution and the amount of *id it has received to-date from the developed nations?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI?: (a) In De'ie-Dber 1961, the United

Nations General Assembly designated the current decade as a Uni I < d Nations Development Decade, recommended a minimum target of 5 per cent as annual rate of growth by 1970, and expressed the hope that flow of international economic aid would reach as early as possible the level of one per cent of the national income of the advanced countries.

(b) The Government of India pressed on various occasions the for international community to implement the above Resolution. India received frim April 1961 to September 30, 19ofi foreign aid (loans and grants but excluding PL 480 assistance) to the equiva'ijnt to US \$ 6055 mil¹

PAYMENT TO L.I.C. BY SHRI RATI RATTAN **GUPTA**

- 785. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased 10 refer to the reply given to Sta Question No. 617 in the Rajya Sal on the 24th August, 1966, and state:
- (a) whether it is a fact that Shri Ram Rattan Gupta has paid further instalments to the L.I.C. in terms of his agreement with the
- (b) if so, the dates on which ihe cheques were given by him to the L.I.C. and the dates on which e of them was cashed?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) Including the instalment du3 on the 30th September, 1966, a total amount of Rs. 3-25 lakhs is been received from Shri Ram Rattan Gupta and cheques, where presented, were duly cashed. The instalment due on the 31st October, 1966 was received on the 1st December, 1966 through a Demand Draft, which has been sent for collection to the Bank from whom al-vice in regard to collection is awaited by the LIC.